

APP. memo not
filed.
For admission.
~~Patra~~ Bench
13/2

Free copy
of the order
dt. 14.2.02
given to the
both counsel.

~~Patra~~
15/2

~~Patra~~
S-O

OA, 479/01.

06. 29.01.02.

copy of Counter has been served in
Court to-day. Mr J. Sahu, Id Counsel
for petitioner submits that no
rejoinder is necessary in this case.
Pleadings are complete.

Adjourned to 14.02.02 for hearing and
final disposal at the stage of admission.
Name of Shri A.K. Bose, ^{Id. Sr. CGSC.} to appear on the
next date in case he has filed
memo of appearance.

~~Vijay~~
Vice-Chairman,
29/1
~~Ja.~~
Member (J).

07. 14.02.02

On an application made by Shri P.S.
Das, the O.A. is allowed to be withdrawn.
The same is accordingly dismissed as
withdrawn.

~~Ja.~~
Member (A)
~~Ja.~~
Member (J)